

Name of the corporate debtor: VHV Beverages Private Limited; Date of commencement of CIRP: 09.12.2021; List of creditors as on: 31.12.2021

Sl.	Details of Claimant		Details of claim received		List of operational creditors (Government dues)						Amount of contingent claim	Amount of any mutual dues, that may be paid off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
					Details of claim admitted										
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Department of Trade & Taxes, Delhi	State Government of India	24.12.2021	46,986,332	46,986,332	Statutory dues	0	0	No	0	0	0	0	0	
	Total			46,986,332	46,986,332		0	0		0	0	0	0	0	